

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066

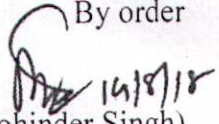
Dated:-14/08/2018

NOTICE

All the concerned are hereby informed that the Customs & Excise Division Bench consisting of Hon'ble Sh. Anil Choudhary, Member (Judicial) and Sh. Bijay Kumar, Member (Technical) will hear Customs & Excise Division Bench matters at 12.30 PM today i.e. 14/08/2018 in Court Room No. 1.

The Hon'ble Sh.. Ajay Sharma, Member (Judicial) and Mrs. Rachana Gupta, Member (Judicial) will hear Single Member Cases as notified today i.e. 14/08/2018 in Court Room No. III & IV respectively.

The Service Tax Division matters listed today i.e. 14/08/2018 stand adjourned till further notice.

By order

(Mohinder Singh)
Deputy Registrar
(Judl.)

Copy to:-

1. SPS to Hon'ble HOD/Hon'ble Members.
2. P.A.Registrar/Dy.Registrars/AssistantRegistrars/.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file


Deputy Registrar